

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO.1805
TO BE ANSWERED ON 22.12.2022

Eviction of forest land encroachers

1805. DR. ANIL AGRAWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware that State Governments have been directed to summarily evict encroachers of forest land, if so, the details thereof;
- (b) the quantum of forest land under encroachment at present; and
- (c) the details of families evicted during the last three years, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) Protection and management of forests is primarily the responsibility of concerned State/UT Governments which take appropriate actions to remove encroachment under the provisions of Indian Forest Act, 1927, Wildlife (Protection) Act, 1972, Forest (Conservation) Act, 1980 and rules made there under, and also under State Specific Acts and Rules. The details of families evicted from the forest areas are not collated at the level of this Ministry. As per the information received from States/UT Governments, the State/UT-wise details of the forest land under encroachment in the country are given in **Annexure-I**.

ANNEXURE-I**ANNEXURE REFERRED TO PART (A) to (C) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1805 DUE FOR REPLY ON 22.12.2022 REGARDING 'EVICTION OF FOREST LAND ENCROACHERS.**

S. No.	Name of the State/UTs	Area under Encroachment (in ha)
1	Andhra Pradesh	25211.11
2	Assam	377532.63
3	Arunachal Pradesh	53450.43
4	Bihar	74.01
5	Chhattisgarh	7645.84
6	Gujarat	25.24
7	Goa	Nil
8	Haryana	1316.44
9	Himachal Pradesh	6252.00
10	Jharkhand	304.57
11	Jammu & Kashmir	16512.39
12	Karnataka	407.09
13	Kerala	5024.54
14	Madhya Pradesh	54173.28
15	Maharashtra	228.81
16	Manipur	2213.82
17	Meghalaya	9816.31
18	Mizoram	10852.80
19	Nagaland	25.89
20	Odisha	33154.19
21	Punjab	9008.08
22	Rajasthan	13939.99
23	Sikkim	2817.21
24	Tripura	3621.80
25	Tamil Nadu	15010.71
26	Telangana	2004.48
27	Uttar Pradesh	27325.17
28	Uttarakhand	10649.11
29	West Bengal	10214.80
30	A & N Islands	3851.24
31	Chandigarh	14.00
32	D&N Haveli	0.08
33	Daman & Diu	87.83
34	Lakshadweep	Nil
35	Delhi	384.38
36	Puducherry	Nil
37	Ladakh	01.00

